

Insurance Regulatory and Development Authority Act, 1999, along with delay statements:—

- (a) F. No. IRDAI/Reg/2/149/2018, dated the 19th January, 2018, publishing the Insurance Regulatory and Development Authority of India (Insurance Brokers) Regulations, 2018.
- (b) F.No. IRDAI/Reg/3/150/2018 dated the 28th February, 2018, repealing the Insurance Regulatory and Development Authority (Standard Proposal Form for Life Insurance) Regulations, 2013 with effect from the date of publication in the Official Gazette.

[Placed in Library. See No. L.T. 662/17/19]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 19 and sub-section (5) of Section 24 of the Export-Import Bank of India Act, 1981:—

- (a) Annual Report and Accounts of the Export-Import Bank of India, Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Report on the Performance of the above Bank, for the year 2018-19.

[Placed in Library. See No. L.T. 725/17/19]

Report on the progress made in the intake of Scheduled Castes and Scheduled Tribes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ANGADI SURESH CHANNABASAPPA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Report on the Progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways, for the year 2017-18.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T. 553/17/19]

Annual Report and Accounts of NICDIT and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Annual Report and Accounts of the National Industrial Corridor Development and Implementation Trust (NICDIT), [formerly, Delhi Mumbai Industrial Corridor Project Implementation Trust Fund (DMICPITE)] New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 385/17/19]

Notification of the Department of Agricultural Research and Education

कृषि और विकास कल्याण मंत्रालय में राज्य मंत्री (श्री कैलाश चौधरी): महोदय, मैं डॉ. राजेन्द्र प्रसाद केंद्रीय कृषि विश्वविद्यालय अधिनियम, 2016 की धारा 46 की उप धारा (2) के अधीन डॉ. राजेन्द्र प्रसाद केंद्रीय कृषि विश्वविद्यालय के अध्यादेश सं. 74, दिनांक 15 सितम्बर, 2017 के संशोधन को प्रकाशित करने वाली कृषि एवं किसान कल्याण मंत्रालय (कृषि अनुसंधान एवं शिक्षा विभाग) की अधिसूचना सं. 16/आर.पी.सी.ए.यू. (वीसी) पूसा., दिनांक 9 जुलाई, 2018 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. *See* No. L.T. 505/17/19]

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Twenty-third Report of the Department-related Parliamentary Standing Committee on Defence

THE MINISTER OF STATE IN THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY; AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Twenty-third Report of the Department-related Parliamentary Standing Committee on Defence on 'Proxy and Postal voting by Defence Services Personnel in General Elections - An evaluation'.

Status of implementation of recommendations contained in the Fifty-first Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS